

Act, 1973 (Hindi and English versions).  
[Placed in Library. See No. LT 6069/  
73.]

REVIEWS AND ANNUAL REPORTS OF  
HEAVY ELECTRICALS (INDIA) LTD.,  
BHOPAL AND BHARAT HEAVY ELECTRICALS  
LTD., NEW DELHI, FOR 1972-73

THE MINISTER OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(1) (i) Review by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1972-73.

(ii) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6070/73.]

(2) (i) Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6071/73.]

ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE, CALCUTTA FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): I beg to lay on the Table.

(1) A copy of the Annual Report (Volume I) of the Indian Statistical Institute, Calcutta, for the year 1970-71.

(2) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the above Report.

[Placed in Library. See No. LT 6072/73.]

DELHI COOPERATIVE SOCIETIES RULES, 1973

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy of the Delhi Co-operative Societies Rules, 1973 (Hindi and English versions) published in Notification No. F. 7(15)/65-73/Coop/3614 in Delhi Gazette dated the 16th March, 1973 under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1972. [Placed in Library. See No. LT. 6073/73.]

COMMERCIAL COOPERATION AGREEMENT BETWEEN INDIA AND COUNCIL OF EUROPEAN COMMUNITIES

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of SHRI A. C. GEORG, I beg to lay on the Table a copy of the text (Hindi and English versions) of the Commercial Cooperation Agreement between the Government of India and the Council of the European Communities. [Placed in Library. See No. LT. 6074/73.]

CORRIGENDA TO NOTIFICATION NO. G.S.R. 280(E), DATED 16-5-73 UNDER INDIAN IRON AND STEEL CO. (TAKING OVER OF MANAGEMENT) ACT, 1972 AND REVIEW & ANNUAL REPORT OF BHARAT ALUMINIUM CO. LTD., NEW DELHI FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): I beg to lay on the Table:

(1) A copy of Notification No. Ind. II-7(58)/72-II published in Gazette of India dated the 28th August, 1973 containing corrigenda to Notification No. G.S.R. 280(E) dated the 16th May, 1973, under sub-section (3) of section 16 of the Indian Iron and Steel Company (Taking over of Management) Act, 1972. [Placed in Library. See No LT-6075/73.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—